

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 175/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Entegra Ltd.
V/s.
Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	UMESH VED Ankur Sood	PCS Advocate	Petitioners "	Umesh V. Ved Ankur Sood
2.	Power Finance Corporation	Advocates	Sharvil P. Majmudar Hiren Trivedi	S/P Hiren Trivedi
3.	SHRI NAVIN PAHWA WITH NATASHA SUTARIA FOR THAKKAR & PAHWA, ADVS.	SR. ADV. ADV.	RESPONDENT NO. 1	Natasha

ORDER

Learned PCS Mr. Umesh Ved present for Petitioner. Learned Advocate Mr. Sharvil Majmudar present for Respondent no. 2 (power Finance Corporation Ltd). Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms Natasha Sutaria present for Respondent no. 1. None present for other Respondents.

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms Natasha Sutaria Filed Vakalatnama for Respondent no. 1.

Learned Advocate Mr. Sharvil Majmudar filed Vakalatnama for Respondent no. 2 (power Finance Corporation Ltd).

Proof of service of notice filed.

It appears that there is no service of notice on Respondents no. 10 to 12.

Petitioner shall take notice to Respondents no. 10 to 12 to their present address by next date of hearing and file proof of service.

List the matter on 01.11.2017 for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 21st day of September, 2017.